

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

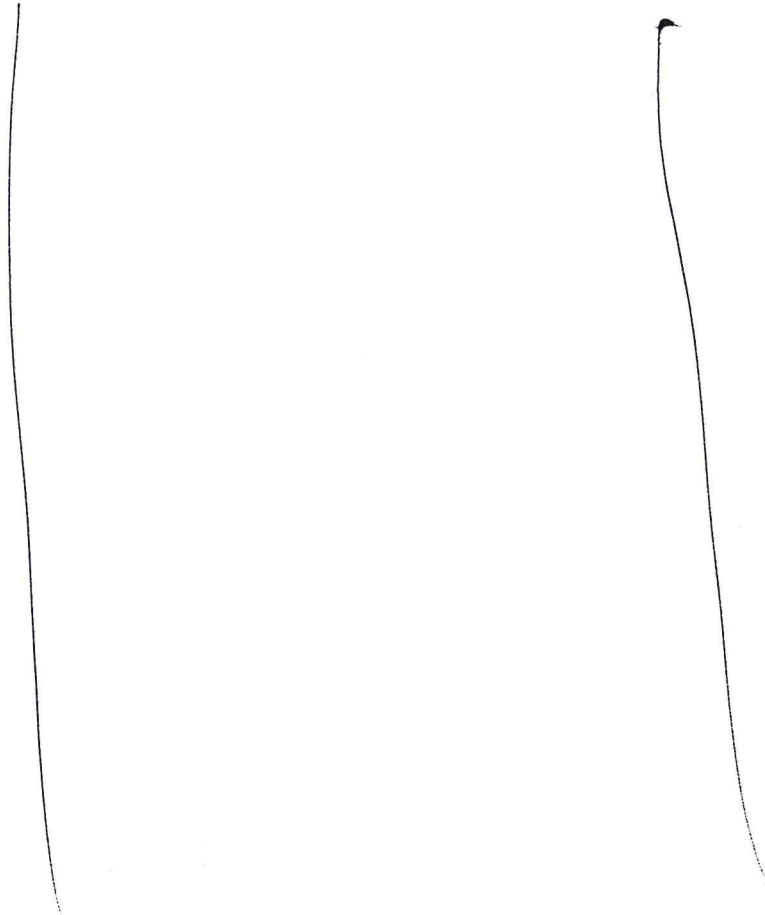
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER : CA/46/2018
PETITION NUMBER : CP/319/IB/CB/2017
NAME OF THE PETITIONER(S) : IFFCO TOKIO GENERAL INSURANCE CO LTD
NAME OF THE RESPONDENT(S) : SKC RETAIL LTD
UNDER SECTION : 12(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V-MAHABHA

R-P for
SKC Retail. Ltd



ORDER

Resolution Professional in person present, filed an Application for extension of the CIRP in relation to the Corporate Debtor M/s. SKC Retail Ltd. The period of 180 days expired on 22.01.2018. The CoC in its second Meeting dated 18.12.2017, resolved to seek an extension of the CIRP for a further period of 90 days. The Minutes of the said Meeting are placed on record. In view of the decision taken by the CoC dated 18.12.2017, the time period of CIRP is extended for 90 days i.e., upto 21.04.2018. Accordingly, the Application stands **disposed of**.

-59-
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)